

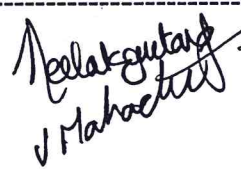
(10)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/543/(IB)/2017  
NAME OF THE PETITIONER(S) : SYNCOTTS SPORTS PVT LTD  
NAME OF THE RESPONDENT(S) : BENNCO ENTERPRISES PVT LTD  
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P. Neelakantan	Counsel for Respondent	
2.	V. Mahadev	Counsel For Auctioneer	

**ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that there is a proposal of Corporate Debtor to make settlement with the Operational Creditor for which he prayed for time. Last and final opportunity is given to the Corporate Debtor to settle out the outstanding debt, failing which the matter will be taken up for final arguments. Put up on **03.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk